

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.391 of 2019

IN THE MATTER OF:

IDBI Bank Ltd.

...Appellant

Versus

**Ajay Joshi
Resolution Professional for the
Corporate Debtor & Ors.**

...Respondents

For Appellant:

**Shri Krishnendu Datta, Shri Sidhartha Barua, Ms.
Adity Gupta and Shri Praful Jindal, Advocates**

For Respondents:

**Shri Abhinav Vashisht, Sr. Advocate with Shri
Prateek Kumar, Ms. Sneha Janakiraman and Shri
Niranjan S. Rao, Advocates
Shri Ramji Srinivasan, Sr. Advocate with Shri
Raghav Chadha and Ms. Arshiya Sharda,
Advocates (R-2 and R-3)
Ms. Anannya Ghosh, Advocate (for RP)**

ORDER

05.02.2020 Counsel for the Appellant and Respondents 2 and 3 heard.

For further submissions, list this Appeal along with Company Appeal (AT) (Ins) No.492 of 2019, on 13th February, 2020.

The matter is part-heard and be listed in 'Orders category' high on Board.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md